

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : CP/IB/270/2022  
**NAME OF THE PETITIONER** : State Bank of india  
**NAME OF THE RESPONDENT(S)** : Sunil Kapoor  
**UNDER SECTION** : Sec 95(1) of IBC, 2016  
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**ORDER**

Ld. Counsel Mr.Sasi Kumar for the Petitioner. Ld. Counsel Mr.Taran Kumar for the Respondent. RP Mr. Ebenezer Inbraraj is present in person.

Counsel for the Respondent sought one week time to file the reply.

Time allowed.

Rejoinder, if any, be filed within a week thereafter.

List the Petition for hearing on **28.06.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk